

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 819
(To be answered on the 7th February 2019)**

BLUEPRINT FOR THE DOMESTIC MANUFACTURING OF AIRCRAFT

819. ADV. M. UDHAYAKUMAR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is working on a blueprint for the domestic manufacturing of aircraft and also looking at aircraft financing from within the country;
- (b) if so, the details thereof;
- (c) whether the Government is emphasising on carrying out maintenance, repair and overhaul work domestically; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) and (b): Ministry of Civil Aviation has taken the following steps towards development of domestic manufacturing of aircraft and associated equipment and components, and aircraft financing and leasing activities in India:

(i) A Working Group was constituted to formulate a road map for developing aircraft financing and leasing in India. The Report of the Working Group has been released during the Global Aviation Summit-2019 held at Mumbai on 15.01.2019.

(ii) A Committee has been constituted for creation of a Special Purpose Vehicle (SPV) for the development of Regional Transport Aircraft (RTA).

(iii) A Committee of Experts (CoE) has been constituted on manufacturing of aircraft, helicopters and associated equipment for the civil aviation sector in India.

(c) and (d): The National Civil Aviation Policy 2016 aims to make flying by the masses affordable and convenient, establish an integrated ecosystem to promote tourism, employment and balanced regional growth, enhance regional connectivity through fiscal support and infrastructure development, and promote ease of doing business. Accordingly, a number of measures have been undertaken by the Government across all the civil aviation sub-sectors in a harmonized and holistic manner to promote the growth of Indian aviation. For the broad-based growth and development of Maintenance, Repair and Overhaul (MRO), these, inter alia, include the following:

(i) Customs Duty on tools and tool kits have been exempted

(ii) Clearance process of parts have been simplified

(iii) Restriction on utilization of duty-free parts has been relaxed from one year to three years

(iv) Extended stay in India of foreign aircraft to the entire duration of MRO work/6 months whichever is lesser and

(v) Enabled export of serviceable parts through issuance of a revision Notification.
